

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 66  
TO BE ANSWERED ON 22.07.2024**

**DEATHS AND ACCIDENTS OF LABOURERS IN INDIA**

**66. KM. SUDHA R:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of labourers who have lost their lives in the organized sector over the last five years in the country, sector-wise, year-wise and district-wise for the State of Tamil Nadu;**
- (b) the number of labourers who met with accidents in the organized sector over the last five years in the country, sector-wise, year-wise and district-wise for the State of Tamil Nadu;**
- (c) the steps taken by the Government to prevent deaths and accidents of labourers in the country; and**
- (d) whether it has led to a reduction in deaths and accidents of labourers in the country, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) & (b): The year-wise details of number of labourers suffering fatal and non-fatal accidents in the country including Tamil Nadu in registered factories and mines during last five years is at Annexures – I and Annexure II respectively.**

**(c) & (d): The Government has enacted the Factories Act, 1948 and the Mines Act, 1952 which provides for safety, health and welfare of workers working in the factories and mines respectively. The Factories Act, 1948 and rules framed thereunder are enforced by the respective State Governments through the Chief Inspector of Factories (CIFs) / Directorates of Industrial Safety and Health (DISH) in their respective sphere. CIFs / DISH are empowered to take legal action against the occupier and manager of the factory for violating the provisions of the Factories Act, 1948. The Mines Act, 1952 and rules and regulations framed thereunder are enforced by Directorate General of Mines Safety (DGMS). This has resulted in reduction in accidents and improving the occupational safety of workers.**

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## Annexure-I

### Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 66 for answer on 22.07.2024 regarding Deaths and Accidents of Labourers in India.

Details of number of labourers suffering fatal and non-fatal injuries in the factories registered under Factories Act, 1948 in the country including State of Tamil Nadu during calendar year 2018 to 2022

Year	Fatal	Non-Fatal
2018	1154	4528
2019	1127	3927
2020	1050	2832
2021	988	2803
2022	1017	2714

**Data Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs. District-wise data is not maintained.

## Annexure-II

### Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 66 for answer on 22.07.2024 regarding Deaths and Accidents of Labourers in India.

Details of labourers suffering fatal and non-fatal accidents in organized sector mines in the country including Tamil Nadu during calendar year 2019 to 2023

Year	No. of Fatal accident	No. of persons died	No. of Serious / Non-fatal accident	No. of persons injured
2019	84	94	251	258
2020	73	80	139	143
2021	64	74	229	234
2022	42	51	225	232
2023	49	53	151	159

**Data Source:** Data reported by mine management to Directorate General of Mines Safety (DGMS).

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